

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**APPEAL No. 34 of 2016 &
IA Nos. 87 & 88 of 2016**

Dated: 10th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd.

..... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.....Respondent (s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Anuj P. Agarwala

ORDER

Issue notice on the appeal as well as on the I.A. No. 87 of 2016 (Application for stay) to the respondents returnable on 01.03.2016. Dasti in addition is permitted.

List the matter on **01.03.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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